

Comm. on Agrl. (St.)

[Shri F. A. Ahmed]

Soil Survey Organisation is imperative. For this the Commission has recommended that Co-ordination Committees should be activated or set up at the State and national levels. State Co-ordination Committees should utilise the existing data on soil survey for land use and crop planning after due interpretation.

Interim Report on Potato Seed

In its Interim Report on Potato Seed, the Commission has given its recommendations fixing the responsibilities for the multiplication of potato seed at various stages. The overall all-India yield of potato is only 83 quintals per hectare at present but there are possibilities of doubling the same. One single factor that will contribute materially to bring about this change is the use of high quality seed. The National Commission on Agriculture has, therefore, given priority to the question as to how best the area under potato can be saturated with good seed material.

The Commission has suggested streamlining of arrangements for multiplication, storage and distribution. The Central Potato Research Institute should be responsible for the production of breeder's seed and the National Seeds Corporation and other well developed agencies for the production, storage and distribution of seed material at foundation stage I. The responsibility of organising production at foundation stage II has been sought to be placed on the Department of Agriculture/Horticulture in the State. The same Agency will also be responsible for organisation and coordination of seed multiplication, storage and distribution at the certified stage in each State. The existing lacunae in storage and transport are also sought to be removed through suitable measures. It has also been recommended that potato should be brought under the Seed Law and seed distribution should be organised in every State to ensure the supply of quality seed.

In order to prevent the introduction of new diseases and pests through continued import of seed material, the Commission has suggested complete banning of imports of foreign seed potato except for the material needed for new introductions where the

imports should be made under conditions of rigid quarantine procedures. It has also suggested that a rigorous ban on a uniform basis should be imposed on the movement of seed potato within the country from all such areas which have recognisedly developed diseases and pests and whose spread can pose a threat to the crop in other parts of the country.

The Commission has also recommended the creation of Potato Seed Development Councils in the States and at the Centre in order to review and make recommendations on matters pertaining to production, distribution, transport, storage, marketing, quality control, publicity and incentive aspects of the potato seed development programmes.

12 43 hrs.

**BUSINESS ADVISORY COMMITTEE
FIFTEEN REPORT**

THE DEPUTY MINISTER IN THE
DEPARTMENT OF PARLIAMENTARY
AFFAIRS (SHRI KEDAR NATH
SINGH) : On behalf of Shri Raj Bahadur,
I beg to move :

"That this House do agree with the
Fifteenth Report of the Business Advisory
Committee presented to the House on
the 18th August, 1972."

SHRI JYOTIRMOY BOSU (Diamond
Harbour) : May I submit. . .

MR. SPEAKER : I have mentioned
the other day that points about the business
of the House should be raised only when
the Minister makes the statement about
Government business for following week.
When the report of the BAC is brought
forward for adoption no such points should
be raised.

SHRI JYOTIRMOY BOSU : This
point came to my notice afterwards.

MR. SPEAKER : He may raise it
later. Now the question is :

"That this House do agree with the
Fifteenth Report of the Business Advi-
sory Committee presented to the House
on the 18th August, 1972."

The motion was adopted